

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU**

(Through Video conference)

EMG-Bail App. No 5/2020

Riaz Ahmed

...Applicant(s)/Petitioner(s)

Through :- Mr. M.K.Bhardwaj, Sr. Advocate with  
Mr. Gagan Kohli, Advocate.

v/s

Union Territory of J&K  
and another

...Non-applicant(s)/Respondent(s)

Through :-

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

Issue notice to the respondents for filing objections by the  
next date.

List on 29.04.2020.

**(PUNEET GUPTA)  
JUDGE**

Jammu  
23.04.2020  
Pawan Chopra